

One three-roomed flat in Queen Victoria Road Mess.

One bungalow in the President's Estate.

Sixty to sixty-seven rooms in F Block hutments.

Fifteen rooms in H Block hutments.

Fifteen rooms in Sher Shah Road Mess hutments.

A. few quarters in the 1100-acre area.

Amongst the important public buildings which have suffered minor damage or cracks are the kitchen and din'ng room in the family-wing in the Rashtrapati Bhavan, the Central corridor of the Prime Minister's House, six rooms on the Attic Storey of Parliament House, Palam Airport terminal building, Safdarjung Airport and the Raisina Road Hostel including the Press Club.

There have been hair/plaster cracks in the Janpath Hotel, Asoka Hotel and the Reserve Bank buildings. The Reserve Bank building is not a Government building. The building was built by the Reserve Bank authorities themselves and it is under their magement.

A number of bungalows in New Delhi have developed cracks, the worst affected being on the Hastings Road. Amongst the important ones are the houses occupied by the Minister of Information and Broadcasting, Minister of Parliamentary Affairs, Minister of Labour and the Speaker of Lok Sabha; two M.Ps, houses in Ferozshah Road, one M.P.'s. flat in North Avenue and one in South Avenue.

Government quarters in a number of other localities in New Delhi are also reported to have suffered minor damage.

It is estimated that the approximate cost of the extra repairs rendered necessary to the Government buildings

as a result of the earthquake will be under Rs. 5 lakhs.

I would like to add that we are awaiting further reports from various branches. Generally speaking the reports are to the effect that the damages are of a minor nature.

## WRITTEN ANSWERS TO QUESTIONS

**नार्थ ईस्ट फ्रंटियर एजेंसी में जाने के लिये परमिट की आवश्यकता**

**\*६५०. श्री प्यारे लाल कुरील 'तालिब' :**  
क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय नागरिकों को नार्थ ईस्ट फ्रंटियर एजेंसी में जाने के लिये परमिट लेना पड़ता है और यदि हाँ, तो उसके क्या कारण हैं; और

(ख) क्या इस परमिट सिस्टम को खत्म करने का कोई प्रस्ताव सरकार के विचाराधीन है ?

t [PERMIT REQUIRED FOR VISITING NEFA

\*650. SHRI P. L. KUREEL *URF TALIB*:  
Will the PRIME MINISTER be pleased to state:

(a) whether Indian citizens are required to obtain permits for visiting the North East Frontier Agency and if so, what are the reasons therefor; and

(b) whether there is any proposal under Government's consideration to abolish this permit system?]

**वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी एन० मेनन) :** (क) जी हाँ, भारतीय नागरिकों को आज्ञापन लेना पड़ता है ।

फिर भी, उत्तर पूर्व सीमान्त एजेंसी में प्रवेश करने पर पूर्ण प्रतिबन्ध नहीं लगाया गया

†[ ] English translation.

है। प्रवेश को, सुरक्षा की दृष्टि से तथा सीधे-साधे कबाइली लोगों को बाहरी लोगों के शोषण से बचाने के लिये, नियमित रखा गया है।

(ख) जी नहीं।

t[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Indian citizens are required to obtain permits.

There is however no total ban on visits to the North East Frontier Agency. The entry is regulated for reasons of security as well as to avoid exploitation of the simple Tribal people at the hands of the outsiders.

(b) No.]

#### विदेशी राष्ट्रों से पत्र-व्यवहार

\*६५२. श्री गुरुदेव गुप्त : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा विश्व के विभिन्न राष्ट्रों से कौन-कौन सी भाषाओं में पत्र व्यवहार किया जाता है;

(ख) क्या किसी राष्ट्र ने किसी भाषा विशेष में पत्र-व्यवहार करने पर आपत्ति की है; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'हाँ' हो, तो किस राष्ट्र ने आपत्ति की और क्या आपत्ति की ?

#### CORRESPONDENCE WITH FOREIGN NATIONS

\*652. SHRI GURUDEV: Will the PRIME MINISTER be pleased to state:

(a) the languages in which correspondence is done by Government with the various nations of the world;

(b) whether any nation has objected to the correspondence in any particular language; and

(c) if the answer to part (b) above be in the affirmative, which nation objected to it and what was the objection?]

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) अन्य सरकारों के साथ भारत सरकार का सरकारी पत्र-व्यवहार अंग्रेजी में होता है लेकिन विश्वास-पत्र (लेटर आफ क्रीडेंस) आदि कुछ औपचारिक प्रलेख हिन्दी में भेजे जाते हैं।

(ख) जी नहीं।

(ग) प्रश्न ही नहीं उठता।

t[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The official correspondence of the Government of India with other governments is conducted in English, but certain formal documents, like letters of credence, etc., are sent in Hindi.

(b) No.

(c) Does not arise.]

#### FIXATION OF PRICES OF ESSENTIAL COMMODITIES

\*653. DR. SHRIMATI SEETA PARAMANAND: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether prices of any of the essential commodities have been fixed by Government;

(b) if the answer to part (a) above be in the affirmative, what are the commodities for which prices have been fixed and by what date consumers are likely to get relief from the soaring prices of the essential commodities; and

(c) if the answer to part (a) above be in the negative, what is the reason therefor?

t[ ] English translation.